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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. No. 1479/97

New Delhi, this the 24th day of June, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Kamal Singh
s/o Shri S.B. Singh
c/o Director General of Works,
Nirman Bhawan, New Delhi.

... Applicant

(By Advocate Shri Sohan Lal)

Vs.

1. Union of India, through
its Secretary,
Ministry of Urban Affairs and Employment,
GOI, Nirman Bhawan, New Delhi.
2. The Director General of Works,
Central Public Works Department,
Nirman Bhawan, New Delhi.

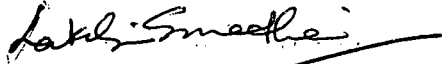
... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Sohan Lal, learned counsel for the applicant
seeks permission to withdraw this application. The permission to
withdraw this application is **granted**.

In view of the above, this OA is dismissed as
withdrawn.


(Smt. Lakshmi Swaminathan)
Member (J)

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